

Company: Sol Infotech Pvt. Ltd.

Website: www.courtkutchehry.com

West Bengal Appropriation Act, 1950 20 of 1950

[31 March 1950]

CONTENTS

- 1. Short title and commencement
- 2. <u>Issue of Rs. 54,38, 66,700 out of the Consolidated Fund of West Bengal for the year 1950-51</u>
- 3. <u>Appropriation</u>

SCHEDULE 1:- <u>SCHEDULE</u>

West Bengal Appropriation Act, 1950 20 of 1950

[31 March 1950]

PREAMBLE

An Act to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of West Bengal to the service of the year ending on the thirty first day of March, 1951. Whereas it is expedient to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of West Bengal to the service of the year ending on the thirty first day of March, 1951;

It is hereby enacted as follows:-

1. For Statement of Objects and Reasons, see the Calcutta Gazette, Extraordinary, dated the 22nd March, 1950, Part IV, page 364; for proceedings of the West Bengal Legislative Assembly, see the proceedings of the meeting of the West Bengal Legislative Assembly held on the 23rd March, 1950.

1. Short title and commencement :-

- (1) This Act may be called the West Bengal Appropriation Act,1950.
- (2) This Act shall come into force on the 1st day of April, 1950.

2. Issue of Rs. 54,38, 66,700 out of the Consolidated Fund of West Bengal for the year 1950-51 :-

From and out of the Consolidated Fund of West Bengal there may be paid and applied sums not exceeding those specified in column 3 of the Schedule amounting in the aggregate to the sum of Rupees fifty four crores thirty eight lakhs sixty six thousand and seven hundred towards defraying the several charges which will come in course of payment during the year ending on the thirty first day of March, 1951, in respect of the services specified in column 2 of the Schedule.

3. Appropriation :-

The sums authorised to be paid and applied from and out of the Consolidated Fund of West Bengal by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty first day of March, 1951.

SCHEDULE 1 SCHEDULE

SCHEDULE

1.	2.	3.			
Grant No.	Services and purposes.	Sums not exceeding			
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.	
		Rs.	Rs.	Rs.	
1	4-Taxes on Income other than Corporation Tax.	3,31,000		3,31,000	
2	7-Land Revenue	41,69,000		41,69,000	
3	8-Provincial Excise	36,61,000		36,61,000	
4	9-Stamps	5,98,000		5,98,000	
5	10-Forest	49,02,000		49,02,000	
6	11-Registration	15,83,000		15,83,000	
7	12Charges on account of Motor Vehicles Acts		4,50,000	4,50,000	
8	13-Other Taxes and Duties	13,90,000		13,90,000	
	C-Revenue Account of Irrigation, Navigation, Embankment and				

	Drainage Works. 17-Interest on works		11 15 000	14.45.000
9	for which Capital		14,45,000	14,45,000
	Accounts are kept.			
10	XVII-Irrigation-			
	Working expenses			
	18-Other Revenue			
	expenditure financed			
	from Ordinary Revenues.			
	18(1)-Other Revenue			
	expenditure financed			
	from Famine Insurance			
	Fund.			
	CC-Capital Account of			
	Irrigation, Navigation, Embankment and			
	Drainage Works not			
	charged to Revenue.			
	68-Construction of	7,69,17,000	16,72,000	7,85,89,000
	Irrigation, Navigation, Embankment and			
	Drainage Works.			
	H-Civil Works and			
	Miscellaneous Public			
	Improvements.			
	51A-Interest on Capital			
	Outlay on Multipurpose River Schemes.			
	HH-Capital Account of			
	Civil Works and			
	Miscellaneous Public			
	Improvements outside			
	the Revenue Account.			
	80A-Capital Outlay on Multipurpose River	-		
	Schemes outside the			
	Revenue Account.			
	E-Debt Services.			
11	22-Interest on Debt	1,000	5,80,000	5,81,000
	and other obligations			
	F-Civil Administration.			
12	25-General	2,30,30,000	7,70,000	2,38,00,000
	Administration-General Administration.			
13	25-General			
10	Administration-Debt.			
	Conciliation			
1/1	27-Administration of	67 <u>00</u> <u>000</u>	26 10 000	0/ 10 000

14	Justice	טטט,ככ, יט	20,13,000	₹,10,000
15	28-Jails and Convict Settlements	91,00,000		91,00,000
16	29-Police	4,82,76,000		4,82,76,000
17	30-Ports and Pilotage	8,75,000		8,75,000
18	36-Scientific Departments	4,81,000		4,81,000
19	37-Education	3,05,72,000		3,05,72,000
20	38-Medical	3,01,67,000	1,20,000	3,02,87,000
21	39-Public Health	77,85,000		77,85,000
22	40-Agriculture			
	71-Capital Outlay on Schemes of Agricultural Improvement and Research outside the Revenue Account.	2,61,58,000		2,61,58,000
23	41-Veterinary	14,95,000		14,95,000
24	42-Co-operation	17,81,000		17,81,000
25	43-Industries- Industries	-		
	H-Civil Works and Miscellaneous Public Improvements.			
	52A-Other Revenue Expenditure connected with Electricity Schemes.			
	XLI-Receipts from Electricity Schemes- Working expenses.			
	HH-Capital Account of Civil Works and Miscellaneous Public Improvements outside the Revenue Account.			
	53-Capital Outlay on Electricity Schemes met out of Revenue Account.	73,78,000		73,78,000
	FF-Civil Administration-Capital Accounts not charged to Revenue.			
	Accounts not charged			

	Industrial Development outside the Revenue Account.			
	81A-Capital Outlay on Electricity Schemes outside the Revenue Account.			
26	43-Industries-Fisheries	20,89,000		20,89,000
27	43-Industries-Cinchona	32,64,000		32,64,000
28	47-Miscellaneous Departments	22,77,000		22,77,000
	H-Civil Works and Miscellaneous Public Improvements.			
29	50-Civil Works	-		
	HH-Civil Works and Miscellaneous Public Improvements not charged to Revenue.	6,09,05,000	9,01,000	6,18,06,000
	81-Capital Account of Civil Works outside the Revenue Account.	-		
	J-Miscellaneous.			
30	54-Famine	27,47,000		27,47,000
31	55-Superannuation allowances and pensions			
	JJ-Miscellaneous- Capital Account charged to Revenue.			
	55A-Commutation of pensions financed from Ordinary Revenues.	1,02,05,000	2,14,000	1,04,19,000
	JJ-Miscellaneous- Capital Account not charged to Revenue.			
	83-Payments of commuted value of pensions			
	J-Miscellaneous.			
32	56-Stationery and Printing			
	Deposits and Advances.	37,34,700		37,34,700
	Depreciation Reserve Fund-Government	J		

	Presses.			
	J-Miscellaneous.			
33	57-Miscellaneous- Miscellaneous			
	82-Capital Account of other Provincial Works outside the Revenue Account.	2,18,29,000	25,04,000	2,43,33,000
	J-Miscellaneous.			
34	57-Miscellaneous- Expenditure on refugees	1		
	JJ-Miscellaneous- Capital Account not charged to Revenue.			
	82-Capital Account of other Provincial Works outside the Revenue Account-Expenditure on refugees.	4,99,16,000		4,99,16,000
	Deposits and Advances.			
	Loans and Advances bearing interest-Loans and Advances to refugees.			
	M-Extraordinary items.			
35	63-Extraordinary charges in India	3,83,17,000		3,83,17,000
36	63B-Expenditure on Post-War Development Schemes.			
37	64C-Pre-partition Payments -	61,00,000		61,00,000
	JJ-Miscellaneous- Capital Account not charged to Revenue.			
38	XLVIA-Receipts from Road Transport Scheme-Working expenses.			
	82B-Capital Outlay on Road Transport Scheme outside the Revenue Account.	1,65,06,000	4,12,000	1,69,18,000
39	85A-Capital Outlay on	1,59,63,000		1,59,63,000

	Grand Total	53,21,79,700	1,16,87,000	54,38,66,700
41	Loans and Advances bearing interest	73,24,000		73,24,000
40	Interest-free Advances	35,54,000		35,54,000
	Provincial Schemes of State Trading. Deposits and Advances.			